

Interim Resolution Professional / Resolution Professional : Rajender Kumar Girdhar IBBI Registration No. IBBI/PA-003/IP-N00048/2017-18/10396

Name of the corporate debtor: Chamber Constructions Pvt. Ltd. Date of commencement of CIRP: 16.07.2019 (Order Received on 17-07-2019); List of creditors as on: 2-06-2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Bank of Baroda	29-07-2019	296695566.70	296695566.70	Secured	296695566.70	296695566.70	No		0	0	0	0	
2	Bank of India	19-09-2019	81,58,50,645.75	81,58,50,645.75	Secured	81,58,50,645.75	81,58,50,645.75	No		0	0	0	0	
3	India Resurgence ARC Pvt. Ltd.	27-08-2019	7,55,57,482.61	7,33,70,487.00	Secured	7,33,70,487.00	7,33,70,487.00	No		0	0	21,86,995.61	0	
3	Total		1,18,81,03,695	1,18,59,16,699		1,18,59,16,699	1,18,59,16,699			0	0	2186995.61	0	